

(b) *The consumption of edible oils will depend upon the availability of oils.*

(c) *Government has been taking various measures to augment the production of oilseeds. As a short-term measure, import of edible oils is being resorted to as a supplemental step.*

Implementation of Nehru Rozgar Yojana

4396. SHRI J. CHOKKA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to continue the implementation of the Nehru Rozgar Yojana; and

(b) if so, the amount to be spent during 1990-91?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) A provision of Rs. 120 crores has been made in the Budget for 1990-91 as the Central Government share for Nehru Rozgar Yojana.

[*Translation*]

Agents for Man-Power Export

4397. PROF. SHAIENDRANATH SRIVASTAVA: Will the Minister of LABOUR be pleased to state:

(a) whether agents for manpower export are appointed by Government and if so, the conditions prescribed and the procedure adopted for their selection;

(b) whether there is a proposal to appoint such agents in Bihar from where a large number of labourers go abroad for jobs; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) In accordance with the provisions contained in Emigration Act, 1983, any one who intends to deploy Indian abroad can do so only after obtaining registration certificate from Protector General of Emigrants. Conditions and procedure for the issue of registration certificate is stipulated in Emigration Act, 1983 and Rules framed thereunder.

(b) and (c). M/s Rezvi Exports and M/s R.K. Construction from Bihar have applied to Protector General of Emigrants for issue of registration certificate. Their applications are being processed in accordance with the provisions contained in Emigration Act, 1983 and Rules framed thereunder.

[*English*]

Development of High Yielding Variety of Mulberry

4398. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of TEXTILES be pleased to state:

(a) whether plant breeders at the Central Sericultural Research and Training Institute (CSRTI), Mysore have developed three high yielding variety of mulberry that are suitable for cultivation in rainfed areas;

(b) if so, the names and the average yield per hectare in a year; and

(c) the efforts being made by Government to raise such high yielding variety to other parts of the country?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) The names of the three varieties and

their average yield per hectare in a year are as under:—

Variety	Average yield (in kg.)
S 34	19,330
S 14	18,720
S 13	18,430

(c) The National Sericulture Project being implemented by the Central Silk Board envisages coverage of a total rainfed area of 2500 acres in the States of Karnataka, Tamil Nadu and Kerala under the above said high yielding mulberry varieties over a period of four years.

Cost of Living Index

4399. SHRI ARVIND NETAM: Will the Minister of LABOUR be pleased to state:

(a) whether Government are contemplating to link salaries of private services also to the cost of living index; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). Salaries in the organised private sector are revised periodically through negotiations and cost of living index is often taken into consideration. As regards the unorganised sector, the Centre and some States have provided for the payment of minimum wages alongwith variable Dearness Allowance linked to the cost of living index.

Garment Exporting Firms

4400. SHRI N. DENNIS: Will the Minister of TEXTILES be pleased to state:

(a) the total number of garment exporting firms, State-wise;

(b) the total export of garments during 1989-90; and

(c) the countries to which garments had been exported?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) A statement is attached.

(b) Export of garments during 1989-90 (April, 1989 to February, 1990) amounted to Rs. 3063.14 crores.

(c) A statement is attached.

STATEMENT

(d) The list of countries to which garments have been exported during 1989-90 is given below:—

West Europe:—

West Germany, France, Italy, Benelux, Denmark, Ireland, United Kingdom, Greece, Spain, Portugal, Norway, Sweden, Finland, Austria, Turkey, Cyprus, Malta, Switzerland, Andora, Tahiti, Ceuta, Gibraltar.

West Asia & North Africa:—

UAE, Bahrain, Kuwait, Oman, Qatar, Yeman Arab Republic, Lebanon, Sudan, Saudi Arabia, Arab Republic of Egypt, Libya, Morocco, Tunisia, Jordan, Israel, Syria, Iraq, Algeria.